

परिशिष्ट - 1

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## HIGH COURT OF MADHYA PRADESH: JABALPUR

### -::MEMORANDUM-::-

No. B/4787  
V-1-4/78 VII

Jabalpur, dated 15<sup>th</sup> December, 2020

To,

- (1) The Project Director,  
PIU, PWD, Government of M.P.,  
Nirman Bhawan, Plot No. 27-28,  
Arera Hills, Bhopal (M.P.)
- (2) The Engineer-in-Chief,  
PWD, Government of M.P.,  
Nirman Bhawan, Plot No. 27-28,  
Arera Hills, Bhopal (M.P.)

Sub:-

To rectify the defect regarding seepage in some part of the building and continuously falling of tiles/sand stone affixed on the outer elevation in the New District Court Building, Jabalpur with submission of compliance report within 07 days.

Ref:-

- (1) Endorsement letter no. 129, dated 27.11.2020 of Sub Divisional Officer (High Court Section), PWD (B/R) Head Quarter, Sub-Division No. 02, Jabalpur
- (2) Endorsement letter no. 1565, dated 10.07.2020 of Executive Engineer (PWD(B/R), Division no. 1, Jabalpur.
- (3) Endorsement letter no. 84, dated 29.08.2020 of of Sub Divisional Officer (High Court Section), PWD (B/R) Head Quarter, Sub-Division No. 02, Jabalpur
- (4) Letter no. 67, dated 10.7.20 of of Sub Divisional Officer (High Court Section), PWD (B/R) Head Quarter, Sub-Division No. 02, Jabalpur
- (5) Memo no. 1806, dated 31<sup>st</sup> July 2018 of District & Sessions Judge, Jabalpur to the Divisional Project Engineer, PIU, PWD, Jabalpur
- (6) Endorsement no. 1332, dated 30.08.2018 of Divisional Project Engineer, PIU, PWD, Jabalpur
- (9) Memo no. 1304, dated 25<sup>th</sup> May, 2019 of the District & Sessions Judge, Jabalpur to the Divisional Project Engineer, PIU, PWD, Jabalpur
- (10) Registry memo no. B/2781, dated 04.06.2019 to the Divisional Project Engineer, PIU, PWD, Jabalpur
- (11) Registry memo no. C/2920, dated 25.06.2019 addressed to the Divisional Project Engineer, PIU, PWD, Jabalpur
- (12) Endorsement no. 988, dated 24.05.2019 of the Divisional Project Engineer, PIU, PWD, Jabalpur, letter mainly addressed to M/s Monte Karlo Ltd., Ahmedabad
- (13) Registry memo no D/4522, dated 17.10.2019 to the Project Director, PWD, PIU, Govt. of M.P., Bhopal
- (14) Registry memo no. B/3442, dated 17<sup>th</sup> July, 2019 to the Project Director, PWD, PIU, Govt. of M.P., Bhopal
- (15) Registry Memo no. C/3682, dated 8<sup>th</sup> August 2019 enclosed with endorsement no. 2001, dated 26<sup>th</sup> of the District & Sessions Judge, Jabalpur with letter dtd. 3.7.19 of Incharge Officer Nazrat, IV<sup>th</sup> ASJ, Jabalpur.

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On the subject cited above and matter under reference, while appending the copy of the referred memorandums, I am to apprise you that there is presence of defect in the Newly

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constructed District Court Building, Jabalpur regarding continuously falling of tiles/sand stone affixed on the outer elevation and seepage in some parts of the building.

The Advocates, litigants and other people visit the Newly constructed District Court Building, Jabalpur and sudden falling of the mounted stones may cause serious incidence bringing injury or loss of life to the staff and visitors.

Therefore, while appending the copy of the aforementioned memorandums, you are hereby directed to rectify the defect regarding continuously falling of tiles/sand stone affixed on the outer elevation in the New District Court Building, Jabalpur and the problem of seepage and submit compliance report within 07 days.

Enclosures:- As above

BY ORDER OF  
HON'BLE THE ACTING CHIEF JUSTICE

sd/

(SANAT KUMAR KASHYAP)  
REGISTRAR (W&I)

Jabalpur, dated 15<sup>th</sup> December, 2020

Endt. No. B/4788  
V-1-4/78 VII

Copy forwarded to:-

- (1) The District & Sessions Judge, Jabalpur for information;
- (2) Chief Engineer, PWD, Central Zone, Jabalpur for necessary action,
- (3) Additional Project Director, PIU, PWD, Jabalpur for necessary action.

कार्यालय आरक्षित परियोजना संचालक  
लोक निर्माण विभाग, पी.आर.ई.  
जबलपुर

15-12-2020  
(SANAT KUMAR KASHYAP)  
REGISTRAR (W&I)

संक्र. F/कार/2020/पालन प्रतिवेदन/जबलपुर/एपीडी/335 जबलपुर दिनांक 15/12/2020

प्रतिलिपी:-

समांगीय परियोजना येमी लोण्डि कि, पी-आर-ई जबलपुर को सूचना दी प्रेषित।  
लेखक कि पत्र में दिये गये निर्देशों का पालन करे, प्रपालन प्रतिवेदन बस  
कार्यालय में प्रेषित करे।

आरक्षित परियोजना संचालक  
लोक निर्माण विभाग, पी.आर.ई.  
जबलपुर